



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

O.A. No.62/446/2020

Monday, this the 17th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Ranjeet Kour W/o S. Parshotam Singh, R/o Village Saranoo, Tehsil
and District Rajouri-185131

.....Applicant

(Mr. S.S. Chandel, Advocate)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary, School Education Department, Civil Secretariat, Jammu/Srinagar.
2. The Chief Education Officer, Rajouri.
3. The Zonal Education Officer, Baljarallan, District Rajouri.
4. The Zonal Education Officer, Khawas, District Rajouri.

...Respondents

(Mr. Amit Gupta, AAG)

O R D E R (ORAL)**Rakesh Sagar Jain, Member (J):**

1. The present OA has been filed seeking directions to the respondents to consider his representation dated 26.07.2020 by passing a speaking and reasoned order.
2. Admit.
3. Issue notice. Sh. Amit Gupta, AAG, appears and accepts notice on behalf of the respondents. He seeks time to file reply affidavit.
4. However, during the arguments, learned counsel for the applicant submits that the applicant would be satisfied if some time bound directions are given to the respondents to decide his pending representation. Hence, we deem it fit to direct the respondents, at this stage, to consider and decide the representation dated 26.07.2020 filed by the applicant within two weeks from the date of receipt of a certified copy of this order. The order so passed shall be duly communicated to the applicant.
5. OA stands disposed of with the above directions. No costs.

**(Rakesh Sagar Jain)
Member(J)**

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**(Dr. Bhagwan Sahai)
Member(A0**